

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 28.03.2019**

**In the court of the Registrar**

**02:30 P.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1126 of 2019 in Comp. App. (AT) No. _ of 2019	P.E. Thomas Vs. Ravindra Belayur, RP of Merchem Ltd. & Ors.	Sumit Kumar Chauhan
<b>2.</b>	I.A. No. 1127 of 2019 in Comp. App. (AT) No. _ of 2019	Arshiya Industrial & Distribution Hub Ltd. & Ors.	Gursat Singh Vachher

**By Order**  
**-sd/-**

**Assistant Registrar**

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